

THE
PARLIAMENTARY DEBATES

Date: 18.11.2014

(Part I—Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Thursday, 3rd July, 1952.

*The House met at a Quarter Past Eight
of the Clock*

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

CAPITAL GOODS

*1429. **Sardar Hukam Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether India exported any capital goods to other countries during 1951-52; and

(b) if so, what was the value of the goods exported and which were the countries of export?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). Capital goods of imported origin are not allowed to be re-exported, but the export of Indian machinery and mill work including belting and printing and lithographic machinery is permitted. The value of such exports in 1951-52 was about Rs. one crore and the countries to which exports took place were Ceylon, Burma, Pakistan, Singapore, Thailand and British East Africa.

Sardar Hukam Singh: What did we get from those countries in exchange for the machinery that we exported?

Shri T. T. Krishnamachari: I am afraid I have not got the information with me just now.

Sardar Hukam Singh: May I know whether we have made any progress during the last three years in our endeavour to build a market in these countries for the few goods that we export to them?

Shri T. T. Krishnamachari: Statistics show that in 1949-50, the trade was

for Rs. 72 lakhs, in 1950-51 there was a recession, the figure being about Rs. 54 lakhs, and in 1951-52 it is a little over Rs. 1 crore.

Shri Velayudhan: May I know whether the Government have received any complaint that the export duty levied on those capital goods are too high, so that our market in those countries has become dull?

Shri T. T. Krishnamachari: I am not aware of the export duty being levied high or low there on capital goods.

Shri Sarangadhar Das: May I know whether the goods that we exported, particularly belting, are of Indian manufacture?

Shri T. T. Krishnamachari: Yes, we do not allow re-exports of articles of imported origin, but we export articles made in India.

MIGRATION OF JEWS

*1430. **Shri S. N. Das:** Will the Prime Minister be pleased to state:

(a) the total number of Jews of Indian nationality who migrated from India to Israel on the coming into being of that State;

(b) the number of such of them as have expressed their desire to return to India;

(c) the number of such of them as have already been allowed to come to India; and

(d) the number of those whose cases are still under consideration?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) It is estimated that 2,337 Jews have emigrated from India to Israel since 1948. It is not known how many of them were of Indian nationality.

(b) About 165.

(c) About 150.

(d) About 15.